

ITEM NO.45

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).17403/2023

(Arising out of impugned final judgment and order dated 28-06-2023 in WPA(P) No.272/2023 passed by the High Court at Calcutta)

THE STATE OF WEST BENGAL

Petitioner(s)

VERSUS

DR. SANAT KUMAR GHOSH &amp; ORS.

Respondent(s)

IA No.170406/2023 - DISCHARGE OF ADVOCATE ON RECORD

IA No.156480/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No.189570/2023 - INTERVENTION APPLICATION

IA No.165408/2023 - INTERVENTION APPLICATION

IA No.165328/2023 - INTERVENTION APPLICATION

IA No.188065/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No.156479/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 27-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Jaideep Gupta, Sr. Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Nipun Saxena, Adv.  
Mr. Piyush Agarwal, Adv.  
Ms. Utsha Dasgupta, Adv.  
Ms. Shrivalli Kajaria, Adv.  
Mr. Srisatya Mohanty, Adv.  
Ms. Anju Thomas, Adv.  
Mr. Sanjeev Kaushik, Adv.  
Ms. Mantika Haryani, Adv.  
Mr. Shreyas Awasthi, Adv.  
Mr. Himanshu Chakravarty, Adv.  
Ms. Ripul Swati Kumari, Adv.  
Mr. Bhanu Mishra, Adv.  
Ms. Muskan Surana, Adv.  
Mr. Archit Adlakha, Adv.  
Ms. Soumya Saxena, Adv.  
Mr. Aditya Raj Pandey, Adv.  
Ms. Astha Sharma, AOR

For Respondent(s) Mr. Gopal Shankarnarayan, Sr. Adv.  
Mr. Soumya Dutta, AOR  
Ms. Aditi Gupta, Adv.

Mr. Rana Mukherjee, Sr. Adv.  
Mr. Kunal Chatterji, AOR  
Ms. Maitrayee Banerjee, Adv.  
Mr. Rohit Bansal, Adv.  
Ms. Kshitij Singh, Adv.

Dr. G. Bandyopadhyay, Adv.  
Mr. Subhasish Bhowmick, AOR  
Ms. Anandamayee Dutta, Adv.  
Ms. Gargy Basu, Adv.

Ms. Susmita Saha Dutta, Adv.  
Mr. Subhasish Bhowmick, AOR  
Mr. Niladri Saha, Adv.  
Ms. Manisha Pandey, Adv.  
Mr. Rahul Kushwaha, Adv.

Mr. Subhasish Bhowmick, AOR  
Ms. Manisha Pandey, Adv.  
Mr. Rahul Kushwaha, Adv.  
Mr. John Thomas Arakal, Adv.  
Mr. Daksh Jain, Adv.

Mr. Joydeep Mazumdar, Adv.  
Mr. Amitabrata Roy, Adv.  
Ms. Shalini Kaul, AOR

M/S. Dharmaprabhas Law Associates, AOR

Mr. Shyam D. Nandan, AOR  
Mr. Rohit Bohra, Adv.

Mr. Anilendra Pandey, AOR

Mr. Manoj Ranjan Sinha, Adv.  
Mr. Mrigank Prabhakar, A OR  
Mr. Deepak Sain, Adv.  
Mrs. Rachna Ranjan, Adv.  
Ms. Sarita Kumari, Adv.  
Ms. Avinashi K. Bedi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Learned Senior Counsel/learned counsel for the parties have agreed to submit a tabulated chart giving details of the

Universities, the description of the subjects/disciples which are being taught, the existing provisions for appointment of members in the Search Committee and/or the new provisions which are proposed in the Bill awaiting assent of the Governor.

2. Learned counsel representing the intervenors etc. shall be at liberty to suggest the names of renowned scientists, technocrats, administrators, educationists, jurists or any other eminent personality for the purpose of nomination to the Search Committee.

3. List on 06.10.2023.

4. Needful be done by 04.10.2023.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(PREETHI T.C.)  
COURT MASTER (NSH)